GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA STARRED QUESTION NO. 45 TO BE ANSWERED ON 02.12.2015

RAILWAY PROJECTS AWAITING ENVIRONMENTAL CLEARANCE

*45. SHRIMATI VANAROJA R.:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways ambitious plan to enhance the capacity by focussing on doubling, tripling and four laning of tracks have hit an environmental roadblock;
- (b) if so, the details thereof, location/project-wise;
- (c) whether any assessment of loss of revenue to railways in the event of delay has been made and if so, the details thereof;
- (d) whether the Railways have urged the Environment Ministry to expedite clearance in a time bound manner in a fasttrack mode and if so, the response thereof; and
- (e) the other steps taken by the Railways to obtain environmental clearance for these projects?

ANSWER

MINISTER OF RAILWAYS

(SHRI SURESH PRABHAKAR PRABHU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 45 BY SHRIMATI VANAROJA R. TO BE ANSWERED IN LOK SABHA ON 02.12.2015 REGARDING RAILWAY PROJECTS AWAITING ENVIRONMENTAL CLEARANCE.

- (a): 77 doubling/tripling/quadrupling projects have been included in the Railway Budget for 2015-16 to decongest existing saturated section and create additional carrying capacity. These projects have an aggregate length of 9040 Km and total estimated cost of ₹90,304 Crore. As the lines are to be constructed parallel to running tracks, no major hurdle with respect to forestry clearance is anticipated.
- (b) to (e): Do not arise.
